

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 968/GT/2025

Subject : Petition for truing up of tariff of Kawas GPS (656.20 MW) for the period from 1.4.2019 to 31.3.2024.

Petition No. 1019/GT/2025

Subject : Petition for approval of tariff of Kawas GPS (656.20 MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NTPC Limited

Respondents : MPPMCL and ors.

Date of Hearing : **29.9.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Adarsh Tripathi, Advocate, NTPC
Shri Ajitesh Garg, Advocate, NTPC
Shri Anup Jain, Advocate, MSEDCL
Ms. Nishtha Goel, Advocate, MSEDCL
Shri Shashwat Dubey, Advocate, MSEDCL

Record of Proceedings

The matters were called out for hearing in virtual mode.

2. During the hearing, learned counsel for the Petitioner submitted that Petition Nos. 968/GT/2025 and 1019/GT/2025 have been filed for truing up of tariff of Kawas Gas Power Station for the tariff period 2019-24 and determination of tariff for the tariff period 2024-29. Learned counsel further sought time to file the additional information sought by the Commission, vide its Technical Validation (TV) letters dated 3.8.2026.

3. The Commission, after hearing the counsel, permitted the Petitioner to furnish the additional information sought vide the TV letters dated 3.8.2026, on an affidavit, after serving a copy on the Respondents, on or before **22.10.2026**. The Respondents are permitted to file their respective replies on or before **11.11.2026** after serving a copy on the Petitioner, who may file its rejoinder(s), if any, on or before **23.11.2026**.

4. The Petitions shall be listed for hearing on **26.11.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

